- (b) The Twelfth Plan strategy is to strengthen initiatives taken in the Eleventh Plan to further expand the reach of health care with focus on vulnerable and marginalized sections of population. The Plan envisages substantial expansion and strengthening of the public health systems and robust provision of primary health care.
- (c) to (g) At present, there is no proposal with the Government for opening hospitals under public-private partnership (PPP mode) in rural and semi urban areas of the country. However, under NRHM, funds are provided to State Governments according to the proposals received from States in their annual State Programme Implementation Plans, which may include opening of new hospitals under PPP mode in the rural and semi-rural areas of the country, as per the felt need of the State/UT Governments.

New rates for undergoing angioplasty

†2424. SHRI MOTILAL VORA:

SHRI T. M. SELVAGANAPATHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government has fixed the rate of coronary angioplasty and angioplasty with balloons at 50 thousand and 55 thousand, respectively, vide a circular dated 7 February, 2013;
- (b) whether Government is also aware that all the private hospitals have discontinued to admit Government employees coming for angioplasty; and
- (c) if so, steps being taken by Government to provide immediate treatment to Government employees who need coronary angioplasty and angioplasty with balloons?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes. Government has revised the CGHS package rates for coronary angioplasty and angioplasty with balloon w.e.f. 7/2/2013 as per the following details:

Coronary Angioplasty and Angioplasty with Balloon

Coronary Angioplasty - Rs. 50,000/-

Coronary Angioplasty with Balloon - Rs. 55,000/-

[†] Original notice of the question was received in Hindi.

(b) and (c) All the empanelled private hospitals have not discontinued to provide angioplasty treatment to CGHS beneficiaries. However, '3' hospitals in Delhi and NCR have filed Writ Petitions 'in Hon'ble High Court of Delhi against the revised rates.

Meanwhile, the continuous empanelment scheme has been revived on 14th February, 2013 to empanel more number of eligible private hospitals under CGHS to provide inpatient healthcare facilities to CGHS beneficiaries.

Upgradation of medical colleges in Maharashtra under PMSSY

2425. SHRI PIYUSH GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that State Government of Maharashtra has submitted a proposal to the Central Government for upgradation of Government Medical Colleges under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) vide letter No, MEDD/2010/Secy./01/7/10 dated 1st July, 2010;
 - (b) if so, the details of the present status of the proposal;
 - (c) the reasons for the delay in giving approval to this proposal; and
 - (d) the details of the time-frame for giving the approval to this request?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Government of Maharashtra has submitted a proposal for upgradation of Government Medical Colleges under PMSSY. No decision has been taken on the request of the State Government.

New compensation policy for drug trials victims

†2426. SHRI DHARMENDRA PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has formulated any scheme for providing compensation in respect of the victims who died during drug trials;
 - (b) if so, the details thereof;

[†] Original notice of the question was received in Hindi.